



(15)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/5/2016
NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K. Nithyanandham for Synthite Industries Ltd.	Counsel for Applicant	
2.	For. T.K. Bhaskar Priyadarshini N.	Counsel for Respondent	

ORDER

Mr. K.Nithyanandham Counsel for the Applicant present and Ms.N.Priyadarshini Counsel for the Respondent Present. Counsel for both the sides prayed for time to make submissions. At request, time is enlarged. Put up on 11.09.2017 at 10.30 A.M.

SD/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

SD/-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)